

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 53 of 2001

Jabalpur, this the 8th day of April, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Harakh Narayan Tiwari, S/o. Shitla
Prasad Tiwari, aged about 45 years,
Resident of Unit No. 3 at NKJ, Under
SE (P.way) New Katni Junction. ... Applicant

(By Advocate - None)

V e r s u s

1. Union of India, through
Secretary (Estt.), Ministry of
Railways, Railway Board,
New Delhi.
2. General Manager,
Central Railway,
Mumbai (CST).
3. Divisional Railway Manager,
Central Railway, Jabalpur (MP). ... Respondents

(By Advocate - Ku. A. Banerjee and Shri Anil Tiwari, Law
Assistant)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The applicant vide letter dated 8.4.2004 has sought
permission to withdraw this Original Application, as the
relief claimed by him has been granted to him by the
respondents. Permission is granted. Accordingly, the
Original Application is dismissed as withdrawn.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

"SA"

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....
प्रतिलिपि द्वारा दिया गया, जबलपुर

(1) राधिका, उच्च विद्यालय, नं. 4, बाजार, जबलपुर

(2) आर्को एप्पलिकेशन/प्रेस, नं. 2, नेहरामल, MR Bharti

(3) प्रधार्थी श्री/श्रीमती/महिला, नं. 3, कारंसल, Ku. A. Banerjee

(4) बंगलाल, डेप्रेस, जबलपुर, नं. 3

सम्बन्धी एवं अवश्यक कार्यपाली द्वारा

उप लिपदार

*Accessed
21/4/2004*